

(ब) क्या उन स्थानीयमण्डियों में 120 रु० से 150 रुपये प्रति क्विंटल गेहूं प्राप्त करना कठिन हो गया है जहां बड़े गल्ला व्यापारियों द्वारा बड़े किसानों को भ्रमिम धन देकर गल्ला संग्रह किया गया था; और

(ग) जिन किसानों से गेहूं के बोक व्यापार में सहयोग किया उनके ऊपर इसकी क्या प्रतिक्रिया हुई ?

कृषि मंत्रालय में राज्य मंत्री (श्री अम्बासिंह चौधरी) : (क) से (ग) .

अपेक्षित सूचना एकत्रित की जा रही है और सभा के पटल पर रख दी जाएगी ।

**Opening of Medical, Ayurvedic, Homoeopathic and Nature Cure Colleges and Hospitals**

5020. SHRI AMARSINH CHAUDHARI;

SHRIMATI SAVITRI SHYAM:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Central Government propose or will request the respective State Governments to open a number of Medical, Ayurvedic, Homoeopathic and Nature Cure Colleges and Institutions throughout the country in the Fifth Five Year Plan;

(b) if so, the main features thereof (State-wise);

(c) when such Colleges will be ready and expected to start functioning; and

(d) what financial and other assistance will be provided by the University Grants Commission and the Central Government to each of them, and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU):(a) to (c). Opening of Medical Colleges as also of Ayurvedic, Homoeopathic and Nature Cure Colleges is primarily the concern of the respective State Governments. However taking into consideration the manpower requirement for medical personnel of the country it is not envisaged to open any new college in the Fifth Five Year Plan.

With a view to providing better medical and health care facilities in rural areas, some special schemes such as upgradation of Primary Health Centres into 30 bedded hospitals and utilisation of all available medical manpower under different systems of Medicine are proposed to be implemented during the Fifth Five Year Plan.

(d) Does not arise.

**Medical Re-imbursement Claims of the Staff**

5021. SHRI AMARSINH CHAUDHARI: SHRIMATI SAVITRI SHYAM:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether a number of Medical re-imbursement claims of the staff of the Civil and Central Government employees and their family members of Delhi are pending in Delhi for the last two years;

(b) if so, the particulars of such cases and the reasons thereof; and

(c) what steps have been or are being taken to expedite the payment of the such claims?